

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:863

ANSWERED ON:13.07.2004

FAKE STAMP PAPERS

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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of cases of fake stamp papers reported in the country, State-wise;
- (b) the progress of investigations so far in various cases;
- (c) whether the Government has formulated any concrete scheme to check such cases; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT)

(a) & (b): As per available information, 12 cases having inter-state ramification were registered in the Central Unit of CBI which has all India jurisdiction. Later, on the directions of the Hon'ble Supreme Court, the State Governments transferred 48 more cases to the CBI. The State-wise break-up of 48 cases is as under:

State No. of cases.

Maharashtra	23
Karnataka	10
Andhra Pradesh	3
Uttar Pradesh	3
Tamil Nadu	2
Madhya Pradesh	2
Bihar	1
Delhi	1
Gujarat	1
Kerala	1
West Bengal	1

Of the total of 60 cases being investigated by the CBI, charge-sheets have been filed in 5 cases.

(c) & (d): The Government of India has taken a number of steps to check such cases. These include i) strengthening of security arrangement at India Security Press, Nasik, ii) requesting the State Governments to conduct regular verifications of stocks of stamp papers of the authorized vendors, iii) requesting the banking and insurance sectors to take preventive and remedial measures to deal with the problem of fake stamp papers and iv) requesting the State Governments to examine the possibility of technologically feasible alternatives to stamp papers.